

(b) the value of such imports; and

(c) whether there has been decrease or increase in imports of foodgrains as compared to 1968 figures?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) and (b):

Year	Quantity in '000 Metric Tons	Approximate C & F value in crores of rupees
1959	3868	141.41
1960	5137	192.84
1961	3495	129.56
1962	3640	141.09

(c) There has been an increase.

C. D. Programme in Delhi Region

117. { Shri Hem Raj;
Shri Bibhuti Mishra;
Shri K. N. Tiwary:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the Indian Institute of Public Administration undertook a survey of the Community Development Programme of the Delhi Region;

(b) if so, what are the conclusions of the survey; and

(c) whether Government propose to lay a copy thereof on the Table?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) Yes, Sir; as part of a study of the public perception of and support to the programmes of Government in general, with particular reference to five specific types of Government programmes, viz., Community Development, Health, Police, Postal and the Delhi Transport Undertaking.

(b) The final report of the study presenting and interpreting all the relevant data is not ready yet.

(c) Does not arise now, in view of (b) above.

राजधानी में चीनी के व्यापारी

118. श्री श्रींकार लाल बेरवा : क्या साक्ष तथा कृषि मंत्रों यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली राजधानी में चीनी के व्यापारियों की संख्या घटा दी गई है ;

(ख) यदि हां, तो पहले चीनी की कितनी दुकानें थीं और अब कितनी हैं ;

(ग) क्या वर्तमान दुकानें दिल्ली की जनसंख्या की मांग को पूरा करने के लिये पर्याप्त हैं ; और

(ख) यदि नहीं, तो शेष जनसंख्या की मांग पूरा करने के लिये सरकार ने क्या प्रबन्ध किया है ?

साक्ष तथा कृषि मंत्रालय में उपमंत्री (श्री डा० रा० चड्ढा) : (क) जी, हां ।

(ख) थोक व्यापारियों की संख्या 220 से घटा कर 64 और खुदरा व्यापारियों की, ५१५८ से 47.७८ कर दी गई है ।

(ग) जी, हां ।

(घ) प्रश्न ही नहीं उठता ।

फसलों को हानि

{ श्री बाल्मीकी :
119. { श्री बलजीत सिंह :
श्री इ० नचुल्लन राव :

क्या साक्ष तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) जुलाई 1964 में अधिक वर्षा के कारण कटा-कटा फसलों को अधिक हानि पहुंची है ;

(ब) खरीफ की कौन-कौन सी फसलों को भारी हानि पहुंची है; और

(ग) अनुमानतः कुल कितनी हानि हुई है?

साख तथा हानि मंत्रालय में उपमंत्री (श्री शाहनवाज खां): (क) से (ग). उपलब्ध जानकारी का एक विवरण सभा पटल पर रखा गया है [पुस्तकालय में रखा गया।
वेकिए संख्या L. T. 3009/64]

Air Fares for Tourist Class

120. **Shri Daljit Singh:** Will the Minister of Civil Aviation be pleased to state:

(a) whether the Air India International introduced lower air fares for tourist class with effect from 18th April, 1964; and

(b) if so, how these compare with the similar fares charged by other international air lines?

The Minister of Civil Aviation (Shri Kanungo): (a) and (b). Lower air fares for both first and economy class service were introduced with effect from April 1, 1964 for travel between the U.S.A. and Canada on the one hand and Europe, Middle East, Africa and the areas comprised of India, Pakistan and Ceylon on the other. These lower air fares are being applied by all Members of International Air Transport Association including Air India.

River Port near Gauhati

121. { **Shri D. D. Puri:**
Shri P. R. Chakraverti:
Shri P. C. Broochah:

Will the Minister of Transport be pleased to state:

(a) whether work on the construction of Sadilapur river port near Gauhati has started;

(b) whether there is any foreign collaboration in this project and what will be cost involved;

(c) whether the Central Government would be exercising any supervision during construction period to ensure execution of the project as per approved details and in time;

(d) when the project is likely to be completed?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin): (a) to (d). A proposal for construction of a river port at Sadilapur has been received from the State Government and is under technical examination in the Ministry of Transport.

Irrigation and Water Supply Schemes

122. **Dr. P. S. Deshmukh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that irrigation and water supply schemes involving an outlay of even Rs. 5,000 are required to be submitted to the Central Government for technical approval;

(b) if so, whether it leads to considerable delays; and

(c) whether there was a proposal that the limit should be Rs. 5 lakhs and whether that proposal has been accepted?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) to (c). Feasibility and relative priorities for irrigation schemes costing upto Rs. 15 lakhs, which are classified as minor irrigation schemes, are considered at the Annual Plan Discussions with the State Government representatives. Once the Schemes are approved at these Discussions and Plan provision made, the States are themselves competent to sanction these and technical approval of individual Schemes is not insisted upon by the Ministry of Food and Agriculture.

Water Supply Schemes:

(a) All Drinking Water Supply Schemes are technically approved by